

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 13**  
**(CAA) -24/(ND)/2021**

**IN THE MATTER OF:**

Tagus Realtech Pvt. Ltd. And Radius Infatel Pvt. Ltd.

...**Applicant**

**Order under Section 230-232.**

**Order delivered on 17.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

:Mr.KartikeyaGoel, Adv.

For the Respondent

:

**ORDER**

Order reserved.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**

Vaishali – 17.03.2021